

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-113**  
460/252/ND/2020

**IN THE MATTER OF:**

RAJEEV KUMAR GAUTAM

Vs.

REGISTRAR OF NCT OF DELHI

...APPELLANT

...RESPONDENT

**SECTION**

U/s 252

**Order delivered on 11.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**


**PRESENT:**

For the Appellant	:	Mr. Prince Mohan Sinha and Mr. Rishabh Aggarwal, Advocate
For the OL	:	
For the RD	:	
For the Intervener	:	

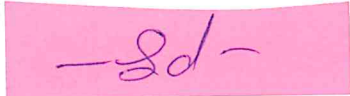
**ORDER**

The Representative for the Appellant is present. AROC is present. No representation on behalf of the Income Tax Department. The Income Tax Department and ROC are given last chance for filing report, failing which, appropriate order will be passed on the next date of hearing.

List the matter on 18.03.2021.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**